

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 19-06-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : Perfect International Fabricators Pvt Ltd

PETITION NUMBER : IBA/330/2019

**APPLICATION NUMBER : a) MA/984/2019
b) IA/770/2020 IN MA/1077/2019
c) IA(IBC)/833(CHE)/2023
d) IA(IBC)/1992(CHE)/2023**

ORDER

109.a.MA/984/2019 IN IBA/330/2019

Ld. Counsel Mr. N.P. Vijay Kumar for RP. Ld. Counsel Mr. Karthik Seshadri for R1. Mr. P.R. Venkatesh is present in person.

Case partly heard.

Both the Counsels are directed to file written submissions within 2 weeks.

List the application for hearing on **19.08.2024**.

109.b.IA/770/2020 IN MA/1077/2019 IN IBA/330/2019

109.c.IA(IBC)/833(CHE)/2023 IN IBA/330/2019

List the applications for hearing on **19.08.2024**.

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109.d. IA(IBC)/1992(CHE)/2023 IN IBA/330/2019

Ld. Counsel Mr. G. Dinesh Kumar for the Applicant. Ld. Counsel Mr. N.P. Vijay Kumar for RP.

This is an Application seeking condonation of delay of 620 days in filing Interlocutory application to set aside the rejection of claim by the Liquidator.

On perusal of the application along with prayer it is seen that the details of Interlocutory application is not mentioned in the prayer. Therefore the Applicant is directed to clarify the same during the next date of hearing.

List the application for hearing on **08.07.2024**.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)

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